NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. Nos. 41-A/2016, 41-B/2016, 41-C/2016, 41-D/2016 & 41-E/2016 With TP No. 41/397-398/NCLT/AHM/2016 (New) C.A. Nos. 150/2013, 157/2013, 177/2013, 33/2014 & 50/2014 With C.P. No. 54/397-398/CLB/MB/2013 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

Name of the Company:

Agroweb Trading Pvt. Ltd.

V/s.

I-Novate Technologies Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)		DESIGNATION	REPRESENTATION	SIGNATURE
1.	NAUN PAHWA	SP. ADV	PETITIONER	- ton
	WITH RITUSHAH	ADVOLATE		
2.	VIJAYEIH ATRE WITH JATIH LENG	ADVOCATE	For Resp 1-6	July .

<u>ORDER</u>

Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah present for Petitioner. Learned Advocate Mr. jatin Sehgal i/b Learned Advocate Mr. Vijayesh Atre present for Respondents no. 1 to 6.

Written arguments filed by Respondents.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 18th day of September, 2017.